NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

<u>Dated: 16.03.2020</u> <u>NOTICE</u>

Take notice that the following matters listed on 17.03.2020 in the Court - III will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App (AT)	Suman Kumar Sharma.	Varun Singh	Saurav Agrawal
	(Ins) No. 845 of	Vs.		
	2019	Central Railside Warehouse		
	Part Heard	Company Ltd.		
2.	Comp. App. (AT)	Allied Silica	D. Sreenivasan	Moulshree Shukla
	(Ins) No. 1522 of	Ltd.		
	2019	Vs.		
	Part Heard	Tata Chemicals Ltd.		

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